Annexure 3

Please Refer

Note 1

Please Refer

Note 2

provisionally

admitted after

making prelimnary verification of documents submitted by the Financal creditors

39,26,90,568.95

55,12,559.24

0 39,82,03,128.19

Name of Corporate Debtor:		Specific Alloys Private Limited														
Date of Commencement of CIRP:		27.07.2023 (Received on 21.08.2023)														
List of Creditors as on:		04-09-2023														
				Li	st of secured finan	cial creditors (Other t	than financial credit	ors belonging to any	class of creditors)							
	(Amount in ₹)															
		Details of claim received		Details of claim admitted							Amount of any					
SI. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of	mutual dues, that may be	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	Security Interest	
				provisionally		-	1				set-off					
														The amount of		
		1	1		I				1	I			I	claim has been	1	

55,12,559.24

97.59%

1.37%

98.96%

0

0

No

39,26,568.95 39,26,90,568.95

0

55,12,559.24

Secured

Secured

Note 1: Primary

1 Canara Bank

2 Protium Finance Limited

Total

1. Hypothecation of stock (Raw Materials, WIP, FG stored at Godown, Factory - 1 at Pirangut & Factory - 2 at Solu

04.09.2023

14.09.2023

2. All the piece and parcel of the plot at Village Pirangut, Taluka Mulshi, District - Pune.

Collateral 1. All the piece and parcel of Godown 24 & 25, Ground Floor, in Ahura Heights Co-op Hsg. Society Ltd, Jedhe Mansion, Guruwar Peth, Pune

39,26,90,568.95 ₹ 39,26,90,568.95

39,82,03,128.19 39,82,03,128.19

55,12,559.24

55,12,559.24 ₹

2. All the piece and parcel of the plot at Village Solu, Taluka - Khed, District - Pune

Note 2: All the piece and parcel of the land bearing Gat No.137, Hissa No.1 (Old Gat No. 134) within the village limit of Pirangut, Taluka Mulshi, District-Pune